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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CONT.CAS(C) 13/2020 & CM APPL. 30510/2022**

SUNIL GUPTA

.....Petitioner

Through: Mr. Gaurav Mitra, Mr.
Dushyant Kumar and Mr. Ishan
Roy Chowdhary & Ms.
Harshita Gulati, Advs. with
petitioner in person.

versus

ANIL AGGARWAL & ORS

.....Respondents

Through: Mr. Raghvendra Mohan Bajaj,
Mr. Agnish Aditya, Ms. Shagun
Agarwal & Mr. Z Ahmad,
Advs. for R1.

Mr. P Chidambaram, Sr. Adv.
with Mr. Kunal Vajani, Mr.
Kunal Mimani, Mr. Shubhang
Tandon, Ms. Shraddha Chirania
& Mr. Aman Brar, Advs. for
R3.

Mr. Kunal Vajani, Mr. Kunal
Mimani, Mr. Shubhang Tandon
& Mr. Shraddha Chirania,
Advs. for R4.

Mr. Sandeep Sethi, Sr. Adv.
with Mr. Harsh Agrawal, Adv.

CORAM:

HON'BLE MR. JUSTICE DHARMESH SHARMA

ORDER

11.09.2024

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1. Arguments have been partly addressed by learned counsel for



the petitioner as well as the learned senior counsel for respondent no.3.

2. Learned counsel appearing for respondent no.1 requests some time to address arguments. Learned counsel for respondent no.2 is also appearing through VC.

3. Renotify on 14.10.2024 at 02.15 p.m. in 'part-heard' category for further hearing.

DHARMESH SHARMA, J.

SEPTEMBER 11, 2024

Ch